

MINUTES OF EFC MEETING No. 7/AM14 DATED 17.10.2013

Meeting No.07/AM14 of EXIM Facilitation Committee (EFC) was held on 17.10.2013 in Room No. 02, Udyog Bhawan, New Delhi under the Chairmanship of Shri V. K. Srivastav, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

1	Shri K.K. Sinha, Indl. Advisor	DIPP
2.	Shri R.K. Soni, SO	MHA
3.	Shri Hardeep Singh, Jt.DGFT	DGFT
4.	Shri Rajesh Malhotra, Dy. DGFT	DGFT
5.	Sh. D.C. Katoch, FTDO	DGFT

Dr. Shruti Rai, Dy. Director, MOEF came for the meeting but could not attend due to paucity of time.

3. Following decisions were taken:-

Import Cases (Total 170 Cases)

3.1 Following 12 (Twelve) requests were approved:-

Sl. No	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
1	10	M.J. Enterprises, Chennai 01/53/162/181/AM-14/M-12/IC	17.6.13	19,35,000 nos of Live Ornamental Fishes	505.26	Approved 8,20,000 Nos. Live Ornamental Fishes (27 varieties) as recommended by AHD&F vide OM No.102-81/2013 Trade dated 22.8.2013.
2	12	Ranbaxy Laboratories Ltd., New Delhi 01/53/8/156/AM-14/R-12/IC	27.06.13	255 nos of Rabbits Male & 228 nos of Rabbits Female	256.92	Approved 483 Nos. Rabbits as recommended by D/o AHD&F vide O.M. No.102-165/2011-Trade dated 3.10.2013.
3	41	Tropical Fish Aquarium, Bangalore 01/53/162/436/AM-14/T-16/IC	30.9.13	57,000 Nos. of Ornamental Fishes	30	Approved 57,000 Nos. Live Ornamental Fishes (39 varieties) as recommended by D/o AHD&F vide letter dated 35029/4/2013-Fry (Trade) dated 4.7.13.

PART-VI (DIPP)						
4	13	S&J Granulate Solution P. Ltd., Mumbai 01/53/8/127/AM14/S-41/IC	5.6.13	25000 MTs of Used Rubber Tyre (Cut/Shreds)	1237	The Committee noted that DIPP vide OM No.9/25/2013-TSW/192 dated 14.10.13 has recommended 10,223 MTs whereas MOEF vide OM No.5-19/2011-HSMD dated 10.7.13 has recommended 10,000 MTs. The Committee after due deliberations decided to approve the case for 10,000 MTs.
PART-IX (MOEF(O))						
5	3	ETA General P. Ltd., Chennai 01/53/8/274/AM-14/E-6/IC	17.9.13	1,48,000 nos. of Air conditioners with HCFC 22 (R22) Gas as per ANF2B	40372.5	Approved 1,48,000 Nos. Air conditioners containing R-22 Gas, as recommended by MOEF vide OM No.11/1/2013-OC dated 25.9.13.
6	4	Eltech Appliances P. Ltd., Chennai 01/53/8/262/AM-14/E-7/IC	17.9.13	1,35,000 nos. of Air conditioners with R22 Gas as per ANF2B	22638	Approved 1,35,000 Nos. Air conditioners containing R-22 Gas, as recommended by MOEF vide OM No.11/1/2013-OC dad 25.9.13.
7	6	Expanded Polymer Systems P. Ltd., Mumbai 01/53/8/296/AM-14/E-8/IC	24.9.13	1350 MT of Dichlorofluoroethane (HCFC-141B) as per ANF2B	1976.4	Approved 1350 MTs HCFC 141B , as recommended by MOEF vide OM No.11/2/2013-OC dated 3.10.13.
8	7	Vikram Sarabhai Space Centre, Trivandrum 01/5/8/327/AM14/V-22/IC	10.10.13	4500 Kgs of HCFC 141 B	15.9	Approved 4500 Kgs HCFC 141B , as recommended by MOEF vide OM NO.11/2/2013-OC dated 11.10.13.
PART-X (MOEF(WL))						
9	6	G. Amarender Reddy, Hyderabad	21.5.13	20 Nos of Hunted Animal Trophies	0.98	Approved 15 Nos. of Trophies as recommended

		01/53/8/102/AM14/G-8/IC				by MOEF (WL) vide OM NO.3-16/2013-WL-IO dated 25.9.13. Import of balance 5 trophies is not allowed as MOEF did not recommend its import.
PART-XI (PESO)						
10	1	Baker Hughes Singapore Pte., Navi Mumbai 01/53/8/279/AM-14/B-18/IC	16.9.13	Explosives items as per ANF2B	381	Approved as recommended by PESO vide Leter No.E-25(38)114/2009/I dated 1.10.13.
11	3	Schlumberger Asia Services Ltd., Mumbai 01/53/8/295/AM-14/S-79/IC	24.9.13	60 nos. of Explosives item as per ANF2B	6.72	Approved 60 Nos. as recommended by PESO vide Leter No.E-25(38)/60/2009/x dated 9.10.13.
12	5	Halliburton Offshore Services INC, Mumbai 01/53/8/306/AM-14/H-22/IC	30.9.13	Explosives items as per list attached with ANF2B	3297.46	Approved as recommended by PESO vide Leter No.E-25(38)/92/2009 dated 8.10.13 has given No Objection.

3.2 Following **152** applications for import were deferred as comments from the concerned Ministries have not been received and they may be reminded to expedite their comments.

S/Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-I (AHD&F)					
1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Deferred for want of Comments from D/o AHD&F.
2	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	Deferred for want of Comments from D/o AHD&F.
3	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.13	Male / Female Pre Gracioso	20	Deferred for want of Comments from D/o AHD&F.
4	Genus Breeding India P Ltd., Pune	28.2.13	20,000 Nos. of Frozen Bovine	16.17	Deferred for want of Comments from

		01/53/162/1291/AM13/G-43/IC		Semen		D/o AHD&F.
5	Damini Khosla, Gurgaon	01/53/8/576/AM13/D-22/IC	1.3.13	1 Grey Parrot	0.015	Deferred for want of information from the applicant.
7	B.G. Chitale, Sangli	01/53/8/76/AM14/B-7/IC	13.05.13	42 Nos. Frozen Bovin Embryos Gumau	30.96	Deferred for want of Comments from D/o AHD&F.
8	B.G. Chitale, Sangli	01/53/8/75/AM14/B-6/IC	13.05.13	3070 Nos. of Semen	8.61	Deferred for want of Comments from D/o AHD&F.
9	Bioneds, Bangalore	01/53/162/1249/AM13/B-37/IC	1.2.13	500 Nos. Ferrets Male and Female (8 to 15 weeks)	64.95	Deferred for want of information from the applicant.
11	Kerala Livestock Development Board Ltd., Thiruvananthapuram	01/53/162/202/AM-14/K-9/IC	26.06.13	650 nos of Bovine Sexed Frozen Semen	9.39	Deferred for want of information from the applicant and comments from D/o AHD&F
13	Kerala Livestock Development Board Ltd., Thiruvananthapuram	01/53/162/206/AM-14/K-10/IC	28.06.13	6000 nos of Bovine Sexed Frozen Semen as per ANF2B.	10.52	Deferred for want of Comments from D/o AHD&F.
14	Govind Milk & Milk Products P. Ltd., Satara	01/53/162/283/AM-14/G-13/IC	29.7.13	1600 nos. of Bovine Semen as per ANF2B	3.91	Deferred for want of information from the applicant and comments from D/o AHD&F
15	Arshiya Aquarium, Mumbai	01/53/8/222/AM-14/A-36/IC	20.8.13	1,44,000 nos. of Ornamental Fish	20.76	Deferred for want of Comments from D/o AHD&F.
16	Kevic Setalvad, Mumbai	01/53/8/249/AM-14/K-16/IC	2.9.13	03 nos. of Riding Horses as per ANF2B	69	Deferred for want of Comments from D/o AHD&F.
17	A.G. International, Navi Mumbai	01/53/162/360/AM-14/A-39/IC	9.9.13	10 nos. of Dogs/Puppy as per ANF2B	08	Deferred for want of Comments from D/o AHD&F.
18	Vidhan Sales, Nagpur	01/53/8/263/AM-14/V-19/IC	10.9.13	1,90,000 nos. of Reptiles as per ANF2B	20.50	Deferred for want of Comments from D/o AHD&F & MOEF (WL)
19	Vidhan Sales, Nagpur	01/53/8/264/AM-14/V-	10.9.13	1,20,000 nos. of	86.77	Deferred for want

	16/IC		Fishes as per ANF2B		of Comments from D/o AHD&F.
20	Kuldeep Singh, Ahmednagar 01/53/162/362/AM-14/K-17/IC	10.9.13	02 nos. of Dogs/Puppy as per ANF2B	2	Deferred for want of Comments from D/o AHD&F.
21	Kemin Industries South Asia P. Ltd., Gummidipundi 01/53/8/270/AM-14/K-19/IC	16.9.13	900 nos. of Rats & 100 nos. of Mice as per ANF2B	37.48	Deferred for want of Comments from D/o AHD&F.
23	Praneetha Chittamuru C/o PV Krishna Reddy, New Delhi 01/53/8/281/AM-14/P-21/IC	16.9.13	01 no. of Dog as per ANF2B	NIL (Pet Dog)	Deferred for want of Comments from D/o AHD&F.
24	Bicon Ltd., Bangalore 01/53/8/268/AM-14/B-19/IC	17.9.13	0.20 Litre of Cynomolgous monkey serum	19.60	Deferred for want of Comments from D/o AHD&F.
25	Aryaan Kanwar, New Delhi 01/53/8/277/AM-14/A-43/IC	17.9.13	02 nos. of Horses as per ANF2B	12.23	Deferred for want of Comments from D/o AHD&F.
28	Blue Planet Aqua, Chennai 01/53/8/275/AM-14/B-21/IC	18.9.13	304254 nos. of Ornamental Fishes as per ANF2B	202.07	Deferred for want of information from the applicant and comments from D/o AHD&F
29	Blu Aquatics India, Chennai 01/53/162/416/AM-14/B-22/IC	18.9.13	161200 nos. of Ornamental Fishes as per ANF2B	11.97	Deferred for want of Comments from D/o AHD&F.
30	Gee Stud Farm Pvt. Ltd., Jaipur 01/53/162/411/AM-14/G-19/IC	18.9.13	01 no. of Stallion & 02 nos. of Broodmare as per ANF2B	30	Deferred for want of Comments from D/o AHD&F.
31	Sandeep Diwan, Jaipur 01/53/8/288/AM-14/S-77/IC	19.9.13	03 nos. of Riding Horses as per ANF2B	18.48	Deferred for want of Comments from D/o AHD&F.
32	National Institute of Immunology, Delhi 01/53/8/289/AM-14/N-16/IC	20.9.13	50 nos. of Live Mice as per ANF2B	10.78	Deferred for want of Comments from D/o AHD&F.
33	Asian Exports, Kolkata 01/53/162/363/AM-14/A-44/IC	20.9.13	1,94,000 nos. of Live Ornamental Fish as per ANF2B	28.19	Deferred for want of Comments from D/o AHD&F.
34	Venkateshwara Hatcheries P. Ltd., Pune 01/53/8/291/AM-14/V-20/IC	24.9.13	3,00,000 nos. of Specific Pathogen Free (SPF) cav negative eggs as per ANF2B	311.91	Deferred for want of Comments from D/o AHD&F.

35	Venky India Ltd., Pune 01/53/8/292/AM-14/V-21/IC	24.9.13	12,000 nos. of Specific Pathogen Free (SPF) for M/F cav negative eggs	351.32	Deferred for want of Comments from D/o AHD&F.
36	International Institute of Biotechnology and Toxicology (IIBAT) Tamil Nadu 01/53/162/421/AM-14/I-23/IC	24.9.13	300 nos. of CBA/CaCrI Female Mice as per ANF2B	8.13	Deferred for want of Comments from D/o AHD&F.
37	Syngene International Ltd., Bangalore 01/53/8/300/AM-14/S-81/IC	25.9.13	580 nos. Rabbits & 700 nos. of Guinea Pigs	420.49	Deferred for want of Comments from D/o AHD&F.
38	Priyanka Chauhar, Bangalore 01/53/8/301/AM-14/P-25/IC	26.9.13	01 no. of Dog	1.24	Deferred for want of Comments from D/o AHD&F.
39	S.R. Karthik, Krishanagiri DT 01/53/8/302/AM-14/S-82/IC	26.9.13	01 no. of Dog	1.19	Deferred for want of Comments from D/o AHD&F.
40	Aishwarya Sekar, Chennai 01/53/8/303/AM-14/A-47/IC	26.9.13	01 no. of Dog	1.03	Deferred for want of Comments from D/o AHD&F.
42	Clement Navin Issac, Chennai 01/53/8/312/AM-14/C-27/IC	3.10.13	02 nos. of Dogs	1.91	Deferred for want of Comments from D/o AHD&F.
43	Priyanka Chauhar, Bangalore 01/53/8/315/AM-14/P-26/IC	4.10.13	02 nos. of Dogs	1.91	Deferred for want of Comments from D/o AHD&F.
44	K E Ramesh, Chennai 01/53/8/314/AM-14/K-21/IC	4.10.13	03 nos. of Dogs	3.71	Deferred for want of Comments from D/o AHD&F.
45	Centre for Stem Cell Research, Vellore 01/53/162/437/AM-14/C-28/IC	4.10.13	53 nos. of Mice	18.21	Deferred for want of Comments from D/o AHD&F.
46	Mrs Indrani Lahiri, Dehradun 01/53/8/317/AM14/I-24/IC	7.10.13	One Dog	US\$1000	Deferred for want of Comments from D/o AHD&F.
47	Mr. Devapriya Lahiri, Dehradun 01/53/8/318/AM14/D-5/IC	7.10.13	One Dog	US\$900	Deferred for want of Comments from D/o AHD&F.
PART-II (C&PC)					
1	United Phosphorus Ltd., Mumbai 01/53/8/185/AM-14/U-5/IC	18.7.13	10,00000 Kgs of Carbon Tetra Chloride as per ANF2B	91.5	Deferred for want of information from the firm and Comments from

						MOEF (O) and C&PC.
	2	Fumigation Services, Chennai 01/53/162/320/AM14/F-5/IC	6.8.13	420,000 Lbs of Methyl Bromide 98% with 2% Chloropicrin	892.3	Deferred for want of information from the firm and Comments awaited from and C&PC.
	3	MM Aqua Technologies Ltd., Gurgaon 01/53/8/261/AM-14/M-26/IC	18.9.13	500 MT of PVC Scrap as per ANF2B	100.05	Deferred for want of comments from C&PC & MOEF
	4	Sun Acrylics P Ltd., Mumbai 01/53/8/293/AM-14/S-78/IC	24.9.13	460 MT of Acrylic Plastic Sheet Scrap as per ANF2B	138	Deferred for want of comments from C&PC & MOEF
	5	Time Technoplast Ltd., Mumbai 01/53/8/294/AM-14/T-15/IC	24.9.13	200 MTs of Scrap of Plastics as per ANF2B	168.29	Deferred for want of comments from C&PC & MOEF
	6	Jimex International, Kolkata 01/53/8/313/AM-14/J-10/IC	3.10.13	100000 Nos. of Plastic Crates-Second Hand as per ANF2B	53.6	Deferred for want of comments from C&PC & MOEF
PART-III (Heavy Industry)						
	1	Honda Siel Power Ltd., New Delhi 01/53/8/136/AM14/H-13/IC	14.6.13	Damaged / un-usable warranty replaced parts of portable Generator Sets / Portable I.C. / Engine / Pump Set	35	The Committee decided that the firm may be asked whether they are Govt. recognized R&D unit or not.
PART-IV (Information Technology)						
	1	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I-33/IC	10.12.12	6436 Nos. Computer parts	195.42	Deferred for want of information from the firm and comments from MOEF and DIT.
	2	Jindal Intellicom Ltd., Delhi 01/53/8/450/AM13/J-23/IC	11.12.12	236 Nos of Computers as detailed in the application	Nil	Deferred for want of information from the firm and comments from MOEF and DIT.
	3	Amazon Seller Services P Ltd., Bangalore 01/53/8/514/AM13/A-73/IC	30.1.13	11,937 Nos. of Refurbished Kindle Device - E Book Reader	695.13	Deferred for want of information from the firm and

						comments from DIT.
	4	Acer India P. Ltd., Bangalore 01/53/8/90/AM14/A-17/IC	20.5.13	63320 Nos. of Computer parts	2160.39	Deferred for want of comments from MOEF.
	6	Cadensworth India Ltd., Chennai 01/53/8/458/AM13/C-42/IC	14.12.12	142 Nos. of Refurbished Computer Parts	67.3	Deferred for want of information from the firm and comments from DIT/MOEF.
	7	Dell India Pvt. Ltd., Bangalore 01/53/162/157/AM-14/D-2/IC	28.06.13	70537 nos of Refurbished Computer Parts	5473.74	Deferred for want of comments from MOEF.
PART-V (STEEL)						
	1	Sharp Ferro Alloys Ltd., New Delhi 01/53/8/73/AM14/S-23/IC	10.05.13	20000 MT of Ferro Manganese Slag	1364.16	Deferred for want of information from the firm and comments from MOEF and M/o Steel.
	2	Shyam Sel & Power Ltd., Kolkata 01/53/8/110/AM14/S-34/IC	27.5.13	100000 M.T. of Ferro Manganese Slag	6735.54	Deferred for want of comments from MOEF & Steel
	3	Shyam Metalsics and Energy Ltd., Kolkata 01/53/8/109/AM14/S-35/IC	27.5.13	100000 M.T. of Ferro Manganese Slag	6735.54	Deferred for want of information from the firm and comments from MOEF and M/o Steel.
PART-VI (DIPP)						
	1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for want of information from the firm and comments from MOEF and DIPP.
	2	William Goodacre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W-13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	Deferred for want of information from the firm and comments from MOEF and DIPP.
	3	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.12	12000.00 MT of waste parings and	600	Deferred for want of information from

				scrap of rubber tyres and powder & Granules		the firm and comments from MOEF and DIPP.
	4	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.12	2400 M.T of tyre buffing powder & used tyre cutting	171.91	Deferred for want of information from the firm and comments from MOEF and DIPP.
	5	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.12	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred for want of information from the firm and comments from MOEF and DIPP.
	6	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece - 6000 MTs for Pyrolysis Oil	531	Deferred for want of information from the firm and comments from MOEF and DIPP.
	7	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Deferred for want of information from the firm and comments from MOEF and DIPP.
	8	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber	796.5	Deferred for want of information from the firm and comments from MOEF and DIPP.
	9	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R-36/IC	6.2.13	6750 MTs Waste / Scrap Rubber Tyre/ Tube with or without single / multi cuts	269.99	Deferred for want of information from the firm and comments from MOEF and DIPP.
	10	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.13	40,000 MTs Tyre Scrap (Multiple Cut / Shredded)	1716	Deferred for want of information from the firm and comments from MOEF and DIPP.
	11	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.13	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap	197.46	Comments awaited from MOEF / DIPP. Repeated at Part VIII (MOEF).
			27.5.13		1848	

12	Sreemrr Eco Green Industries P. Ltd., Hyderabad 01/53/8/111/AM14/S-36/IC		30000 Mts. Of Used Rubber Tyres with cut in bead wire and rubber scrap .		Deferred for want of information from the firm and comments from MOEF and DIPP.
14	Green Plus Solutions P. Ltd., Ahmedabad 01/53/8/629/AM13/G-49/IC	28.03.13	1000 MT. Used (Scrap) Rubber Tyre with multiple cut or shredded or bales (without no cut)	34.19	Deferred for want of information from the firm and comments from MOEF and DIPP.
15	Roshan Metals, Chennai 01/53/162/108/AM14/R-3/IC	17.5.13	1500 MTs of Drained Lead Battery Scrap	245.92	Deferred for want of information from the firm and comments from MOEF and DIPP.
16	Aditya Pyro Energy P. Ltd., Hyderabad 01/53/8/151/AM-14/A-25/IC	24.06.13	11000 MTs of Used Rubber Tyre Scrap (Multi cut/shredded)	274.72	Deferred for want of information from the firm and comments from MOEF and DIPP.
17	K.A. Reclaims, Kerala 01/53/8/220/AM-14/K-15/IC	22.8.13	5000 MTs of Used Pneumatic Tyres as per ANF2B	1231	Deferred for want of information from the firm and comments from MOEF and DIPP.
18	Vavanje Crumb Rubber Ltd., Mumbai 01/53/8/282/AM-14/V-19/IC	17.9.13	100000 MT of Used Rubber Tyre (Multiple Cut or Press Baled) as per ANF2B	4200	Deferred for want of comments from MOEF.
19	Skylark Office Machines, Chennai 01/53/162/368/AM-14/S-75/IC	17.9.13	2000 units of Used Digital Multifunctional Printers and Copy Machines as per ANF2B	320.73	Deferred for want of comments from MOEF.
20	City Office Equipments, Chennai 01/53/162/367/AM-14/C-25/IC	17.9.13	1910 Units of Used Digital Multifunctional Printers and Copy Machines as per ANF2B	289.85	Deferred for want of comments from MOEF.
21	Meenakshi Auto Machines, Chennai 01/53/162/371/AM-14/M-	17.9.13	1450 Units of Digital Multifunctional	214.42	Deferred for want of comments from

		25/IC		Printers and Copy Machines as per ANF2B		MOEF.
	22	Eastman Reclamations, Jalandhar 01/53/8/307/AM-14/E-9/IC	3.10.13	2500000 Kgs of Used Tyres with or without & Natural/ Butly Tubes with or without cut as per ANF2B	318.5	Deferred for want of information from the firm and comments from MOEF and DIPP.
PART-VIII (MOEF)						
	1	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.12	160 MTs of Graphite Scrap	66.78	Deferred for want of information from the firm and comments from Mines.
PART-IX (MOEF(O))						
	1	Chennai Marine Trading P. Ltd., Chennai 01/53/162/46/AM14/C-7/IC	23.04.13	500 MT of Refrigerant Gas HCFC 142B (Chlorodifluorethane)	379.12	Deferred for want of information from the firm and comments from MOEF.
	2	Hybrid Coatings, Ernakulam 01/53/8/213/AM-14/H-18/IC	13.8.13	20,000 Kgs of Hydrochlorofluorocarbons (HCFC-141B) as per ANF2B	23.47	Deferred for want of information from the firm and comments from MOEF.
	5	BASF India Ltd., Mumbai 01/53/8/297/AM-14/B-23/IC	24.9.13	600 MT of Dichlorofluoroethane (HCFC-141B) as per ANF2B	823.86	Deferred for want of information from the firm and comments from MOEF.
PART-X (MOEF(WL))						
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.11	Sandal wood (AFRICAN)--100 MTs	150	Deferred for want of comments from MOEF(WL).
	2	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.12	55 MTs Sandal Wood	94.32	Deferred for want of comments from MOEF(WL).
	3	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.12	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of comments from MOEF(WL).
	4	Hipe Developers, Karnataka	28.5.12	One Tortoiseshall	14.19	Deferred for want

		01/53/162/216/AM13/H-10/IC		Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height		of comments from MOEF(WL).
5	Yash Impex, Jaipur	01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred for want of comments from MOEF(WL).
7	Kushaldeep Singh Dhillon, Chandigarh	01/53/8/9/AM14/K-1/IC	3.04.13	5 Pcs of Trohies	1.45	Deferred for want of information from applicant and comments from MOEF(WL).
8	VBL Innovations P. Ltd., Bangalore	01/53/162/137/AM14/V-9/IC	30.5.13	0.63 Kg of Alligator Skin	1.58	Deferred for want of comments from MOEF(WL).
9	Kushaldeep Singh Dhillon, Chandigarh	01/53/8/271/AM-14/K-18/IC	17.9.13	01 Pcs of Animal Trophy as per ANF2B	0.3	Deferred for want of comments from MOEF(WL).
10	Wild Life Trust of India, Noida	01/53/8/290/AM-14/W-6/IC	20.9.13	03 nos. of Injection Rifle as per ANF2B	3.55	Deferred for want of comments from MOEF(WL).
PART-XI (PESO)						
2	Premier Explosives Ltd., Secundrabad	01/53/8/286/AM-14/P-23/IC	18.9.13	200 MT of Trinitrotoluene (TNT) Type-III as per ANF2B	328	Deferred for want of comments from PESO
4	HLS Asia Ltd., New Delhi	01/53/8/304/AM-14/H-21/IC	27.9.13	67652 nos. of Explosives as per ANF2B	1384.73	Deferred for want of comments from PESO
PART-XII (PHARMA)						
1	Cadila Healthcare Ltd., Ahmedabad	01/53/8/6/AM14/C-2/IC	2.04.13	950 Kgs of Fish Lipid Oil	285	Deferred for want of comments from Pharma.
2	Cadila Healthcare Ltd., Ahmedabad	01/53/8/299/AM-14/C-26/IC	25.9.13	1500 Kgs of Theophylline Anhydrous Powder 200 M	27	Deferred for want of comments from Pharma.
3	Granules India Ltd., Hyderabad	01/53/8/309/AM-14/G-22/IC	3.10.13	1,26,000 Kgs of Acetic Anhydride	75.97	Deferred for want of comments from Pharma.

	4	Granules India Ltd., Hyderabad 01/53/8/310/AM-14/G-23/IC	3.10.13	1,26,000 Kgs of Acetic Anhydride	75.97	Deferred for want of comments from Pharma.
	5	Granules India Ltd., Hyderabad 01/53/8/311/AM-14/G-24/IC	3.10.13	1,26,000 Kgs of Acetic Anhydride	75.97	Deferred for want of comments from Pharma.
PART-XIV (P&NG)						
	1	KLJ Resources Ltd., Kolkata 01/53/8/309/AM-13/K-11/IC	18.10.12	3000 Mts of Liquid Paraffins-SL	2052	Deferred for want of information from firm and comments from DIPP/MOEF/P&NG.
	2	Nutec Oil and Energy Pvt. Ltd., Chennai 01/53/162/996/AM-13/N-40/IC	11.07.13	48000 Tons of Used/Waste Rubber Tyres in Shredded/Multi cut/Pressed Bundel	1404.48	Deferred for want of information from firm and comments from DIPP/MOEF/P&NG.
PART-XV (HRD)						
	1	Deol World Book Company, New Delhi 01/53/8/352/AM13/D-14/IC	16.10.12	240000 Kgs of Old Printed Books	21.6	Deferred for want of omments from M/o HRD.
PART-XVI (MHA)						
	1	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred for want of comments from MHA.
	2	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc	US\$54,932	Deferred for want of comments from MHA.
	3	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.12	1 Nos of Revolver		Deferred for want of comments from MHA.
	4	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	Deferred for want of comments from MHA.
	5	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC- 2041(X Band)	4.7	Deferred for want of comments from MHA.

				complete with all accessories		
	6	Totem International Ltd., Hyd 01/53/162/1116/AM13/T-35/IC	18.12.12	3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred for want of comments from MHA.
	7	Cosmic Innotech Solutions P Ltd., Hyderabad 01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred for want of information from the firm and comments from MHA.
	8	Central Reserve Police Force, New Delhi 01/53/162/29/AM14/C-6/IC	12.04.13	20 Nos of Box of 150 FN 303 impact Projectile	5.13	The Committee noted that MHA vide ID No.IV-13011/22/2012- Prov.II/760 dated 24.9.13 has requested to provide supply order as well as end user certificate. The Committee was of the view that the query raised by the MHA is not relevant in this case as CRPF is the actual user and therefore, supply order / end user certificate is not required in this case. Therefore, the Committee decided that this may be brought to the notice of MHA.
	9	Aman Soon, New Delhi (Hawk View Securities) 01/53/8/507/AM13/H-26/IC	24.1.13	2 Blank Firing Guns and 100 Blank Firing Cartridges	0.11	Deferred for want of comments from MHA.
	10	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.13	24 Pics Signal Pistol	1.02	Deferred for want of comments from MHA.

11	Dy. Inspector General of Police, Anti Terrorism Squad, Ahmedabad 01/53/162/1302/AM13/G-45/IC	11.3.13	500 Nos of Flash & Bang Grenades	35.36	Deferred for want of comments from MHA.
12	A&S Creations, Delhi 01/53/8/553/AM13/A-78/IC	22.2.13	9 Nos. Night Vision Binoculars	1.9	Deferred for want of comments from MOEF as suggested by MHA.
13	Addl. Director General of Police, Chennai 01/53/8/603/AM13/C-59/IC	15.03.13	6 Nos Explosive Vapor Detector Model:Mo-08TVIN with sources	88.20	Deferred for want of comments from MHA.
14	Alpha Design Tech. P. Ltd., Bangalore 01/53/8/619/AM13/A-87/IC	22.03.13	6 Nos (Corner shot for 9mm Pistol (Glock 19/17) each comprising with 11 items)	19.04	Deferred for want of comments from MHA.
15	Director General of Police, Bhopal 01/53/162/1320/AM13/M-68/IC	14.03.13	1662 Nos Glock 19.9 mm safe action compact pistol set alongwith spare parts	422.42	As in case No. 8 (Part-16) above.
16	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-42/IC	19.2.13	220,800 Primers & 200,000 Plastic Case without primer	6.69	Deferred for want of information from the firm and comments from MHA.
17	Director General Border Security Force, New Delhi 01/53/8/66/AM14/B-5/IC	06.05.13	41 nos of Spares & Sight of (X-95) Assault	US \$ 238.60	Deferred for want of comments from MHA.
18	Alpha Design Technologies P. Ltd., Bangaore 01/53/8/61/AM14/A-6/IC	03.05.13	02 nos of (Corner Shot) for 9 mm Pistol (Glock 19/17) each comprising with 11 items)	6.23	Deferred for want of comments from MHA.
19	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	8.10.2012	16 Nos. of 2nd hand Dist Inject Pistols	4.22	Deferred for want of comments from MHA.
20	Agile Defsys P. Ltd., Chandigarh 01/53/162/98/AM14/A-12/IC	14.5.13	2 nos of Holographic/Reflex sight including mounting arrangement	0.51	Deferred for want of comments from MHA.
		21.5.13		2.42	

21	Neco Defence Systems Ltd., Mumbai 01/53/162/121/AM14/N-7/IC		5 Nos of Night Vision Binoculars		Deferred for want of comments from MHA.
22	Reliance Industries Ltd., Mumbai 01/53/8/116/AM14/R-8/IC	29.5.13	2 nos of PNG-MXR5A (autogated) light weight, high resolution compact Night Vision Google	9.38	Deferred for want of comments from MHA.
23	Technopower International, Mumbai 01/53/162/140/AM14/T-2/IC	31.5.13	1 no. Tough Wall Radar System (ReTwis demo-set Model-Retwiz 4.3 set contains)	1.94	Deferred for want of comments from MHA.
24	Avaana Software & Services Trade, New Delhi 01/53/8/131/AM-14/A-23/IC	13.06.13	500(approx) of mini unmanned aerial Vehicle (UAV) Systems (UAS)	Rs. 250 Crore	Deferred for want of comments from MHA.
25	Surya Telecom P. Ltd., Panchkula 01/53/8/138/AM-14/S-44/IC	17.06.13	01 no Night Vision Monocular & 01 no Night Vision Binocular	2.41	Deferred for want of comments from MHA.
26	Srijan Systems P. Ltd. New Delhi 01/53/8/145/AM-14/S-45/IC	21.06.13	27150 nos of Bird Bomb, 35250 nos Bird Whistler, 34500 nos of RWS Blank Caps. & 14 nos Signal Pistol RG-3 Six shot Launcher, RG-3.	20.1	Deferred for want of comments from MHA.
27	Agile Defsys P. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.09.12	2 nos of Holographic/Reflex sight	0.38	Deferred for want of comments from MHA.
28	I.G. of Police (Provisioning) Odisha, Cuttack 01/53/162/230/AM-14/O-4/IC	05.07.13	162 nos. of Reflex Sight (Model-RMR04-33 of Trijicon)	58.09	As in case No. 8 (Part-16) above.
29	CRPF, Delhi 091/5/3162/248/AM14/C-19/IC	15.7.13	40 Nos. MP 5 Conversion Kit, 90 cases cartridges, 40 Nos. safety kit and 40 Nos. Throat Collar	50	As in case No. 8 (Part-16) above.
30	CRPF, Delhi 01/5/3162/267/AM14/C-18/IC8	16.7.13	15 Nos. Minimi	138.03	Deferred for want

				Machine Guns 7.62 TR Butt Fixed (Arms and Ammunition)		of comments from MHA.
31	HQ, SFF, New Delhi 14/S-61/IC	01/53/8/199/AM-	29.7.13	Arms & Amunition as per ANF2B	US \$ 20,710/-	Deferred for want of comments from MHA.
32	Sree Bhagavathi Industries, Mumbai 01/53/162/338/AM-14/S-71/IC		23.8.13	01 no. of Bushnell Night Vision Binoculars as per ANF2B	US \$ 449/-	Deferred for want of comments from MHA.
34	Master General of Ordance, New Delhi 14/V-15/IC	01/53/162/257/AM-	13.9.13	One Pistolet (Model-1892) as per ANF2B	Gift item	Deferred for want of comments from MHA.
36	Vijay Inder Singla, MP (Lok Sabha) 01/53/162/386/AM14/V-18/IC		9.9.13	84 FS Cheetah Beretta .38 Bore Auto Weapon	not given	Deferred for want of comments from MHA.
37	Audo Viso P. Ltd., New Delhi 14/A-41/IC	01/53/8/265/AM-	17.9.13	02 Nos. of Night Owl Optics Night Vision Binoculars as per ANF2B	0.59	Deferred for want of comments from MHA.
38	IG, SFF, General Staff Branch, Delhi 14/S-73/IC	01/53/8/267/AM-	17.9.13	Arms & Ammunition as per ANF2B	Euro 2,02,296.82	Deferred for want of comments from MHA.
39	MM Traders, Mumbai 26/IC	01/53/162/425/AM-14/M-	25.9.13	12 nos. of Yukon 3x42 Night Vision Binoculars Model 25028 as per E-com application	2.65	Deferred for want of comments from MHA.
40	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/33/AM-14/M-7/IC		29.4.13	Arms Disrupter Model Water Jet Disrupter and cartridges	118.33	Deferred for want of comments from MHA.
41	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/32/AM-14/M-8/IC		29.4.13	Disrupter Model Water Jet Disrupter and Cartridges	10.75	Deferred for want of comments from MHA.
42	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM-13/T-21/IC		24.9.2012	1500 nos of SX, PS, OS, CX, ES, FX, NET MS series of Total Station with built in TS station with built in TS shield option as per ANF2B.	4200	Deferred for want of comments from MHA.
			28.5.13		12.99	

	43	Reliance Industries Ltd., Mumbai 01/53/8/112/AM14/R-6/IC		1 no of RACON (Radar Responding Beacon) Model Helkeo - SX, Make - Kannad		Deferred for want of comments from MHA.
	44	Reliance Industries Ltd., Mumbai 01/53/8/113/AM14/R-7/IC	29.5.13	One RACON (Responding Beacon) Model Helkeo - SX, Make - Kannad	12.99	Deferred for want of comments from MHA.
PART-XVII(Misc)						
	1	G.M. Exports International, Assam 01/53/162/1046/AM13/G-32/IC	04.12.12	750 MT of Rags (others)	56.70	Deferred for want of comments from Min. of Textiles.
	2	Hardik International, Panipat 01/53/162/1334/AM14/H-33/IC	19.3.13	65.840 MTs Clothing	3.56	Deferred for want of comments from from M/o Textile.
	3	Bayer Crop Science Ltd., Thane 01/53/8/196/AM-14/B-12/IC	22.7.13	4420 nos. of 7.25 gm of 14 Carat Gold Medal Gift as per ANF2B	691.47	Deferred for want of comments from RBI.
	4	Interglobe Aviation Ltd., New Delhi 01/53/8/206/AM-14/I-19/IC	1.8.13	02 nos. of Receiver Navigation & 02 nos. of MMR Receiver as per ANF2B	233.51	Deferred for want of information from the firm and comments from DGCA.
	5	Albany Molecular Research Hyderabad Research Centre, P Ltd., Hyderabad 01/53/8/108/AM14/A-19/IC	24.5.13	4.50 Kg Deuterium Compound	12.5	Deferred for want of comments from Department of Atomic Energy.
	6	BMW India P. Ltd., Gurgaon 01/53/8/218/AM- 14/B-14/IC	16.8.13	36975 nos. of Remote Car Keys as per ANF2B	408.22	Deferred for want of information from the firm and comments from DoT.
	7	Elcome Marine Services P. Ltd., Mumbai 01/53/8/226/AM- 14/E-5/IC	3.9.13	01 no. of Racon Helkeo (sx) Radar responding Beacon complete with all accessories as per ANF2B	12.5	Deferred for want of comments from M/o Shipping
	8	Sahayak Engineers Pvt. Ltd., 01/53/8/241/AM14/S-	27.8.13	10 nos. Millimeter	132.3	Deferred for want

		74/IC		Wave Antennas of Slotted Wave Guide Type (MW-Wave Antenna)		of comments from DRDO.
	9	Polygenta Technologies Ltd, Mumbai 14/P-24/IC	20.9.13	100 MTs of Textile Fabric Trims/Cut Pieces/Chindis/Rags as per ANF2B	33	Deferred for want of comments from M/o Textiles and Textile Commissioner.
	10	Mr. Ashok Rai, Delhi 01/53/8/298/AM-14/A-45/IC	24.9.13	01 no. of 12 Bore Shot Gun Article as per ANF2B	3.11	Deferred for want of comments from M/o Youth Affairs & Sports

3.3 Following one application was Rejected

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
1	6	Badam Agro Fams, Hyderabad 01/53/162/41/AM14/B-4/I C	18.04.13	60 nos. of live Poultry/Emu chicks	2.42	Rejected as recommended by AHD&F vide OM No.102-126/2013-Trade dated 29.9.13 since Holland has reported Low Pathogenic Avian Influenza.

3.4 Following 05 (Five) applications were granted ex-post-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
1	22	A.P Enterprises, New Delhi 01/53/8/285/AM-14/A-42/IC	16.9.13	06 nos. of Dogs as per ANF2B	9.39	The Committee granted or Ex-post-facto approval for the action taken on file for grant of import authorisation.
2	26	Tarlochan Singh Kharoud, Patiala 01/53/8/283/AM-14/T-14/IC	17.9.13	03 nos. of Dogs as per ANF2B	1.99	The Committee granted or Ex-post-facto approval for the action taken on file for grant of import authorisation.

3	27	Harchand Singh, Patiala 01/53/8/284/AM-14/H-20/IC	17.9.13	03 nos. of Dogs as per ANF2B	2.21	The Committee granted or Ex-post-facto approval for the action taken on file for grant of import authorisation.
PART-XVI (MHA)						
4	33	Special Protection Group, New Delhi 01/53/8/237/AM-14/S-72/IC	27.8.13	arms and accessories		The Committee granted or Ex-post-facto approval for the action taken on file for grant of import authorisation.
5	35	Special Protection Group, New Delhi 01/53/8/276/AM14/S-76/IC	12.9.13	arms and accessories	Euro 1953	The Committee granted or Ex-post-facto approval for the action taken on file for grant of import authorisation.

4. **Next meeting will be held on 21.11.2013 at 11.30 a.m.**

5. **The meeting ended with a vote of thanks to the Chair.**

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